# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

# Original Application No.180/00173/2015

Wednesday, this the 16th day of May, 2018

### CORAM:

Hon'ble Mr. U. Sarathchandran, Judicial Member Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

- 1 K. Amarnath, S/o. M. Kannaiyan, Chief Ticket Inspector, Kerala-Managla Depot Office, Palakkad.
- Dinesh S., S/o. K. Sahadevan, Ticket Examiner, Station Manager Office, Palakkad.

**Applicants** 

# (By Advocate – Mrs. Shameena Salahudheen)

#### Versus

- 1 Union of India, represented by the General Manager, Southern Railway, Chennai 3.
- Divisional Railway Manager,
  Southern Railway, Trivandrum Division 14.
- The Chief Personnel Officer, Headquarters Office, Personnel Branch, Southern Railway, Chennai – 3.
- 4 The Senior Divisional Personal Officer, Southern Railway, Park Town, Chennai – 600 002.
- N. Somadas, Aged 46 years, S/o. Narayanan, Constable, (SNP) PS & TE, Palakkad, Residing at House No. 11, Suresh Villa, Chandranagar, Housing Colony, Palakkad 2.
- 6 Sundaran K., SS/Walayar/Cash Witness/PGT, Palakkad – 678 624.
- 7 Suresh M.K., Head Constable/RPF/SRR, Palakkad – 678 001. Respondents

(By Advocate – Mr. Asif K.H.)

This Original Application having been heard on 16.05.2018, the Tribunal on the same day delivered the following:

# ORDER (Oral)

# Per: U. Sarathchandran, Judicial Member

It was submitted by Mr. Sreeraj, Advocate representing Mrs. Shameena Salahudheen, learned counsel for the applicants that she has not received any instructions from the applicants and therefore, the OA can be closed. Accordingly, the O.A is closed. No costs.

# (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

# (U.SARATHCHANDRAN) JUDICIAL MEMBER

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# **List of Annexures of the Applicants**

Annexure A-1	-	True copy of the Order No. J/P 268/11/TE/GDCE/Vol II dated 24.10.2014.
Annexure A-2	-	True copy of the Order No. J/P 268/11/DCE dated 31.10.2014.
Annexure A-3	-	True copy of the Judgment in W.A. No. 2003/2014.
Annexure A-4	-	True copy of the proceedings of the minutes committee.
Annexure A-5	-	True copy of the Railway Board Order RBE No. 112/2013 dated 30.06.2003.
Annexure A-6	-	True copy of the Order No. J/P268/II/CC/Vol.5 dated 04.09.2014 is produced.
Annexure A-7	-	True copy of the representation dated 29.10.2014.

# **List of Annexures of the Respondents**

Nil.

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